

Post Offer Public Announcement to the Shareholders of**NIRYAT-SAM APPARELS (INDIA) LIMITED****Registered Office: A-6, Connaught Place, New Delhi-110001.**

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirer **Mr. Subodh Kumar Jain** resident of 36, Golf Links, New Delhi-110003 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement (PA) for the Open Offer made on the September 03, 2004 and corrigendum to the Public Announcement made on July 13, 2006 and the offer closed on August 07, 2006.

1. Name of the Target Company : NIRYAT-SAM APPARELS (INDIA) LIMITED
2. Name of Acquirer : Mr. SUBODH KUMAR JAIN
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details :
 - a) Date of Opening of the Offer : WEDNESDAY JULY 19, 2006
 - b) Date of Closure of the Offer : MONDAY AUGUST 07, 2006
6. Details of the Acquisition :

S.No	Item	Proposed in the Offer Document		Actual	
1	Offer Price	Rs. 0.50/-		Rs. 0.50/-	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares	%	No. of Shares	%
		Nil	--	Nil	--
3.	Shares acquired by way of MOU or Market Purchases	No. of Shares	%	No. of Shares	%
		67,04,400	84.33 65.28*	67,04,400	84.33 65.28*
4.	Shares acquired in the open offer	No. of Shares	%	No. of Shares	%
		12,45,600	15.67 10.38*	Nil	Nil
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs. 6,22,800/-		Nil	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		79,50,000	100.00	67,04,400	84.33 65.28*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		12,45,600 15.67% 10.38%*	Nil	12,45,600 15.67% 10.38%*	12,45,600 15.67% 10.38%*

(*) As per SEBI Observation letter no. CFD/DCR/NM/TO/64618/06 dated April 12, 2006 this percentage has been calculated after considering voting rights on 25,00,000 preference shares of the company.

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : None

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirer Mr Subodh Kumar Jain accept full responsibility for the information contained in this Post Offer Public Announcement.

Issued by Manager to the Offer on behalf of the Acquirer.

**Chartered Capital And Investment Limited**Contact Person: *Mr. Amit Mehta*

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Place: New Delhi

Date : August 21, 2006

e-mail: delhi@chartercapital.net, chartercapital@gmail.com